

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1338

ANSWERED ON:31.07.2001

DRINKING WATER

ABDUL RASHID SHAHEEN;BHARTRUHARI MAHTAB;NARESH KUMAR PUGLIA;PRABHAT KUMAR SAMANTARAY;SAMAR CHOUDHURY;SRIKANTA DATTA NARASIMHARAJA WADIYAR;SUBODH MOHITE;Y.S. VIVEKANANDA REDDY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of the villages which are without drinking water in the country at present, State-wise;
- (b) the funds allocated under 'Gram Samooch Peya Jal' during each of the last three years and till date, State-wise;
- (c) the details of the areas covered under this scheme, State-wise, location-wise;
- (d) the funds allocated/released under Accelerated Rural Water Supply Programme (ARWSP) during 2001-2002 and till date, State-wise;
- (e) whether any requests have been received by the Government to enhance the funds under the scheme;
- (f) if so, the details thereof, State-wise;
- (g) the reaction of the Government thereto; and
- (h) the scheme formulated by the Government to provide drinking water in cyclone affected coastal areas, especially in Orissa?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SMT. RITA VERMA)

- (a): A statement showing details of rural habitations that are yet to be provided with drinking water supply facilities is given at Annex-I.
- (b) & (c): No scheme named 'Gram Samooch Peya Jal' is being implemented by the Government of India.
- (d): A statement showing funds allocated and released to the States under ARWSP during 2001-2002 is given at Annex-II.
- (e) to (g): Yes, Sir. Some States had requested for additional funds in view of the acute drinking water problem. Rs.100 crore was released to Gujarat over and above their allocation under ARWSP during the year 2000-2001 for tackling rural drinking water problem in view of the earthquake and situation arising out of scarcity of drinking water in rural areas in the State. Further, in view of the peculiar situation arising out of scarcity of drinking water in rural areas in the States of Chhattisgarh, Gujarat, Himachal Pradesh, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and Uttaranchal the Government of India had relaxed, as one time measure, the priorities fixed in the guidelines relating to ARWSP to the effect that the funds released under ARWSP, as per the annual allocation, could also be utilised for activities relating to repair, rejuvenation, renovation, restoration and replacement of existing rural drinking water supply schemes in areas affected by scarcity of drinking water in these States. This relaxation was applicable upto 30-6-2001. Similar relaxation was made in the PMGY-Rural Drinking Water component also.
- (h): Water supply being a State subject, schemes for providing drinking water supply facilities to rural habitations are implemented by the State Governments with their own resources. The Central Government supplements the efforts of the States by providing financial assistance under the Accelerated Rural Water Supply Programme (ARWSP) and Prime Minister's Gramodaya Yojana (PMGY)-Rural Drinking Water component. Powers have been delegated to the States to plan, sanction and implement rural drinking water supply schemes. As such the Government of India has not formulated any scheme exclusively to provide drinking water in cyclone affected coastal areas including Orissa.

Annex-I

Statement referred to in reply to part(a) of Lok Sabha Unstarred Question No. 1338 for reply on 31-7-2001

Statement Showing Status of Not Covered (NC) Habitations as on 1.4.2001, as per the information received from the States/UTs till 20-7-2001

Sl. No. State/UT NC Habitations

1	ANDHRA PRADESH	0
2	ARUNACHAL PRADESH	403
3	ASSAM	801
4	BIHAR	2
5	CHHATTISGARH	402
6	GOA	11
7	GUJARAT	255
8	HARYANA	0
9	HIMACHAL PRADESH	1593
10	JAMMU & KASHMIR	2348
11	JHARKHAND	497
12	KARNATAKA	35
13	KERALA	805
14	MADHYA PRADESH	127
15	MAHARASHTRA	2256
16	MANIPUR	28
17	MEGHALAYA	549
18	MIZORAM	0
19	NAGALAND	393
20	ORISSA	34
21	PUNJAB	1792
22	RAJASTHAN	6908
23	SIKKIM	0
24	TAMILNADU	0
25	TRIPURA	287
26	UTTAR PRADESH	32
27	UTTARANCHAL	325
28	WEST BENGAL	0
29	A & N ISLANDS	0
30	DADRA NAGAR HAVELI	46
31	DAMAN & DIU	0
32	DELHI	0
33	LAKSHADWEEP	0
34	PONDICHERRY	40
35	CHANDIGARH	0

TOTAL 19969

Annex-II

Statement referred to in reply to part(d) of Lok Sabha Unstarred Question No. 1338 for reply on 31-7-2001

Statement Showing Statewise Allocation and Release Under Accelerated Rural Water Supply Programme (ARWSP) during 2001-2002

(Rs in Lakh)

Sl.No. State/UT ARWSP
Allocation Release

1	ANDHRA PRADESH	13044.00	4850.75
2	ARUNACHAL PRADESH	4476.00	0.00
3	ASSAM	7561.00	3780.50
4	BIHAR	7274.00	0.00
5	CHHATTISGARH	3877.00	1938.50
6	GOA	1455.00	727.50
7	GUJARAT	7837.00	3918.50
8	HARYANA	2200.00	1100.00
9	HIMACHAL PRADESH	552.00	2776.00
10	JAMMU & KASHMIR	9896.00	4948.00
11	JHARKHAND	3619.00	0.00
12	KARNATAKA	12414.00	6207.00
13	KERALA	6331.00	3165.50
14	MADHYA PRADESH	8877.00	4438.50
15	MAHARASHTRA	19159.00	9579.50
16	MANIPUR	1643.00	0.00
17	MEGHALAYA	1760.00	880.00
18	MIZORAM	1257.00	628.50

19	NAGALAND	1308.00	654.00
20	ORISSA	6522.00	3131.78
21	PUNJAB	2277.00	547.00
22	RAJASTHAN	18705.00	9352.50
23	SIKKIM	536.00	268.00
24	TAMILNADU	7956.00	3978.00
25	TRIPURA	1559.00	779.50
26	UTTAR PRADESH	13269.00	0.00
27	UTTARANCHAL	3356.00	1678.00
28	WEST BENGAL	8773.00	4386.50
29	A&N ISLANDS	13.00	0.00
30	D&N HAVELI	7.00	0.00
31	DAMAN & DIU	0.00	0.00
32	DELHI	5.00	0.00
33	LAKSHADWEEP	0.00	0.00
34	PONDICHERRY	5.00	0.00
35	CHANDIGARH	0.00	0.00

TOTAL 182523.00 73714.03